

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA
UNSTARRED QUESTION NO. 592

ANSWERED ON 12.12.2022

IMPLEMENTATION OF RAIN WATER CONSERVATION PROGRAMME

592 DR. ASHOK KUMAR MITTAL

SHRI S. SELVAGANABATHY

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government has taken adequate measures for effective implementation of Rain Water Conservation Programme and if so, the details thereof;
- (b) the financial assistance given to various States especially Puducherry and Punjab during each of the last three years and the current year;
- (c) whether Government proposes to evolve any new technology for harvesting of rain water and if so, the details thereof; and
- (d) whether Government has undertaken any work/project for desilting of check dams to rejuvenate its capacity for conservation of rain water and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) Water is a State subject and the Central Government supplements the efforts of the States on water conservation and recharge, including rainwater conservation and its harvesting, through technical and financial support.

Government of India has been implementing various schemes for rainwater conservation and its harvesting. Major schemes/ programmes implemented by the Government inter-alia for promoting rainwater conservation include Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Atal Bhujal Yojana (ATAL JAL) and Pradhan Mantri Krishi Sinchayee Yojana (PMKSY).

Government of India has initiated 'Jal Shakti Abhiyan' (JSA) in 1,592 blocks of 256 water-stressed districts of the country during July to November 2019 to promote water conservation and water resource management by focusing on water conservation & rainwater harvesting, renovation of traditional and other water bodies/ tanks, reuse & recharge of bore wells, watershed development and intensive afforestation. Third in the series of JSA, 'Jal Shakti Abhiyan: Catch The Rain' (JSA:CTR) in the current year has been launched on 29 March, 2022 in all districts (rural as well as urban areas) of the country with the main theme "Catch the Rain, where it falls, when it falls". Water conservation and rainwater harvesting is one of the focused interventions of the campaign. States are converging resources from available Central schemes,

State funds, 15th Finance Commission grants etc. to implement the Jal Shakti Abhiyan. Details of steps taken by the Government to promote rainwater conservation are at **Annexure-I**.

Government of India is also implementing Jal Jeevan Mission (JJM) in partnership with States to enable every rural household to have tap water supply by 2024. Provision has been made for the preparation of Village Action Plan (VAP) by village community, which inter alia includes strengthening of drinking water sources including rain water harvesting in convergence with other schemes such as MGNREGS, Finance Commission grants to rural local bodies/ PRIs, MP & MLA's Local Area Development Fund, District Mineral Development Fund, CSR fund, etc.

(b) The State-wise details of expenditure under MGNREGS on water conservation and water harvesting for the last three years and in the current year are given at **Annexure-II**. The State-wise details of Central Assistance given to various States during 2018-19 to 2022-23 under Surface Minor Irrigation (SMI) and Repair, Renovation & Restoration of Water Bodies (RRR of WBs) of PMKSY are given at **Annexure-III** and the details of Central Assistance released during 2018-19 to 2021-22 under Watershed Development Component of PMKSY are given at **Annexure-IV**. Financial assistance of Rs. 2 lakh is released to each district in two installments of Rs. 1 lakh each for GIS mapping of water bodies and preparation of scientific water conservation plans under JSA:CTR. The details of funds released under JSA:CTR-2021 and JSA:CTR-2022 including Puducherry and Punjab are given at **Annexure-V**. The details of budgetary allocation, fund drawn & reported utilization by States/ UTs, including Puducherry and Punjab, under JJM for 2019-20, 2020-21, 2021-22 and 2022-23 are at **Annexure VI**. Details of Central Assistance given to States/ UTs for project implementation under the AMRUT during 2019-20 to 2022-23 are at Annexure-VII and the details of Central Assistance given to States/ UTs against approved State Water Action Plan (SWAP) and Special State Water Action Plan (SSWAP) under AMRUT 2.0 are at **Annexure-VIII**.

(c) Usage of new and advanced technology for harvesting of rainwater is a continuous process and varies from region to region depending upon the climate, soil-strata and other related factors. The Ministry of Jal Shakti incentivizes usage of new and advanced technology in water conservation through the National Water Awards. Atal Mission for Rejuvenation and Urban Transformation (AMRUT) has a component of technology sub-mission which helps in identifying proven and potential global technologies in water sector including technology for harvesting of rainwater. Indian Council of Agriculture Research (ICAR) has developed improved water harvesting technologies. ICAR also provides technical backstopping to various schemes/ programmes of the Government and imparts trainings to farmers/stakeholders on rainwater conservation as and when required. Various technologies commonly used for rain water harvesting have been described in the "Manual on Artificial Recharge of Ground Water" available in the public domain at the following URL: <http://cgwb.gov.in/documents/Manual-Artificial-Recharge.pdf> and also in "Master Plan for Artificial Recharge to Ground Water in India - 2020", in <http://cgwb.gov.in/Master%20Plan%20to%20GW%20Recharge%202020.pdf>.

(d) Maintenance of existing rainwater harvesting structures & creation of new check dams/ponds; renovation of traditional water harvesting structures; removal of encroachments of tanks/lakes and in their catchment channels and de-silting of tanks have been undertaken in the 'Jal Shakti Abhiyan: Catch The Rain' campaign. Besides, Ministry of Jal Shakti has also been implementing Surface Minor Irrigation (SMI) and Repair, Renovation & Restoration (RRR) of Water Bodies. Among other things, one of the major objectives of the SMI & RRR schemes relate to augmentation of capacity of Check Dams for rain water conservation.

ANNEXURES REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 592 ANSWERED IN RAJYA SABHA ON 12.12.2022 REGARDING “IMPLEMENTATION OF RAIN WATER CONSERVATION PROGRAMME”

Details of steps taken by the government to promote rain water conservation

I. MoHUA has formulated guidelines for the States to adopt measures suitable to local conditions, such as Unified Building Bye Laws (UBBL) of Delhi, 2016, Model Building Bye Laws (MBBL), 2016 and Urban and Regional Development Plan Formulation and Implementation (URDPFI) Guidelines, 2014 with adequate focus on requirement of rainwater harvesting and water conservation measures in these guidelines.

II. 15th Finance Commission grants have been released to States to be utilised through Rural Local Bodies. Financial assistance given to various states under 15th Finance Commission tied grants can be inter alia utilised for rainwater harvesting and water recycling. A manual for 15th Finance Commission tied grants to Rural Local Bodies/ Panchayat Raj Institutions for water & sanitation is shared by Department of Drinking Water and Sanitation with States/UTs which is available in public domain at: <https://jalshakti-ddws.gov.in/sites/default/files/FFC 22-10-21 English.pdf>

III. Central Ground Water Authority (CGWA) grants No Objection Certificates (NOCs) for ground water abstraction to industries, infrastructure units and mining projects in feasible areas in certain States/UTs where regulation is not being done by the respective State/UTs. The latest guidelines for control and regulation of groundwater extraction with pan-India applicability was notified by the Ministry on 24 September 2020 which envisage that the proponents shall install roof top rain water harvesting & recharge systems in the project area in order to obtain NOC.

IV. Master Plan for Artificial Recharge to Groundwater - 2020 has been prepared by CGWB in consultation with States/UTs which is a macro level plan indicating various structures for the different terrain conditions of the country including estimated cost.

V. A Model Bill has been circulated to all the States/UTs to enable them to enact suitable ground water legislation for regulation of its development, which includes provision of rainwater harvesting. So far, 19 States/UTs have adopted and implemented the ground water legislation.

VI. A nationwide programme of “National Aquifer Mapping and Management (NAQUIM)” for mapping of aquifers, their characterization and development of aquifer management facilitate sustainable development of ground water resources.

VII. National Water Policy (2012) has been formulated by the Department of Water Resources, River Development and Ganga Rejuvenation which inter alia advocates rainwater harvesting and conservation of water and highlights the need for augmenting the availability of water through direct use of rainfall.

VIII. Besides the above, mass awareness programmes like trainings, seminars, workshops, exhibitions, etc. are conducted from time to time under the Information, Education & Communication (IEC) Scheme in various parts of the country to promote rainwater conservation and its harvesting.

ANNEXURES REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 592 ANSWERED IN RAJYA SABHA ON 12.12.2022 REGARDING “IMPLEMENTATION OF RAIN WATER CONSERVATION PROGRAMME”

State/UT wise details of expenditure on water conservation and water harvesting under Mahatma Gandhi National Rural Employment Guarantee Scheme during last three years and in the current year

(Figures in ₹ Lakh)

Sl No	State/UTs	2019-20		2020-21		2021-22		2022-23	
		Completed	Ongoing	Completed	Ongoing	Completed	Ongoing	Completed	Ongoing
		Expenditure	Expenditure	Expenditure	Expenditure	Expenditure	Expenditure	Expenditure	Expenditure
1	Andaman and Nicobar	11.84	20.71	29.66	16.02	6.31	17.03	0.41	9.18
2	Andhra Pradesh	63496.09	3729.52	93256.11	22778.63	44858.65	55616.46	205.02	30805
3	Arunachal Pradesh	519.83	61.37	1695.36	163.05	793.91	1130.06	13.27	332.69
4	Assam	5808.42	4616.77	19047.36	17308	14901.16	28431.94	664.92	9176.3
5	Bihar	17643.46	4228.58	34506.29	14297.27	22742.07	23685.58	4076.89	33684
6	Chhattisgarh	58756.27	10713.23	69228.66	32082.81	26708.26	67340.68	854.33	22227
7	Dn Haveli and Dd	0	0	0	0	0	0	0	0
8	Goa	14.05	2.3	36.96	12.72	27.5	33	0.07	16.02
9	Gujarat	19289.22	3262.65	24335.78	7131.93	20813.77	20900.94	2571.61	23729
10	Haryana	4267.65	457.07	5450.92	1264.49	2598.38	2758.98	52.21	913.41
11	Himachal Pradesh	5340.75	557.58	5125.24	1017.24	3213.78	3024.48	602.43	3533.3
12	Jammu and Kashmir	2064.16	2038.32	4155.21	4429.88	1253.36	6916.35	61.83	583.2
13	Jharkhand	7842.19	1132.88	13976.9	4516.02	6240.69	8060.37	167.48	1304.7
14	Karnataka	72186.11	39857.53	77183.3	59737.29	55758.09	95347.54	7224.65	84048
15	Kerala	63135.53	21528.52	85779.66	39387.99	24483.84	122369.39	564.06	33086
16	Ladakh	74.5	101.49	6.17	78.65	4.43	129	0	22.11
17	Lakshadweep	0	1.84	0	0.11	0	0	0	0
18	Madhya Pradesh	135632.13	17229.75	280216.97	68604.21	171941.04	154774.12	19445.09	112634
19	Maharashtra	15190.56	3917.33	18886.76	4051.78	13347.45	11755.51	2497.34	11385
20	Manipur	5157.63	476.09	15815.43	691.93	10877.51	3226.89	340.29	2899.1
21	Meghalaya	14381.08	4465.02	12732.47	8967.33	2217.39	11112.5	351.73	4438.7
22	Mizoram	3346.04	37.11	2221.36	6.07	3287.46	157.34	813.01	1404.9
23	Nagaland	3123.92	378.71	2850.35	1010.33	1536.35	1732.35	503.36	2266.1
24	Odisha	14772.42	4852.43	48726.1	29291.83	26821.21	63936.48	856.66	31190
25	Puducherry	494.15	2.23	759.4	9.17	170.09	42.17	0.81	107.65
26	Punjab	817.71	262.02	1160.89	456.98	778.34	1005.16	29.3	481.17
27	Rajasthan	88408.21	77442.31	145506.29	184453.49	33523.17	305343.65	606.92	108673
28	Sikkim	706.26	94.72	704.51	148.76	388.22	480.86	30.78	274.3
29	Tamil Nadu	287351.4	10459.39	433774.68	25275.58	492452.91	110545.38	78638.41	140641
30	Telangana	20740.48	24098.37	41595.02	13020.43	30254.76	27814.18	781.97	38235
31	Tripura	13104.8	59.55	14715.08	152.5	8089.93	4740.35	131.33	1586.7
32	Uttar Pradesh	50836.08	23384.98	75141.67	67180.12	11657.9	49792.75	432.06	80753
33	Uttarakhand	6308.91	838.87	6942.26	4345.8	1860.42	6146.76	579.03	4130
34	West Bengal	36444.96	11961.25	43621.71	31618.18	7613.71	61464.33	29.45	8239.1
	Total	1017266.8	272270.49	1579184.53	643506.59	1041222.06	1249832.58	1,23,126.7	7,92,810

ANNEXURES REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 592 ANSWERED IN RAJYA SABHA ON 12.12.2022 REGARDING “IMPLEMENTATION OF RAIN WATER CONSERVATION PROGRAMME”

state-wise and year-wise details of central assistance (CA) released for surface minor irrigation (SMI) and repair, renovation & restoration (RRR) of water bodies schemes during the last three years and current year

(Figures in ₹ crore)

SMI Schemes					
Sl No.	State	2019-20	2020-21	2021-22	2022-23*
1	Arunachal Pradesh	17.49	104.69	142.73	0
2	Assam	414.06	205.62	275.1997	0
3	Bihar	16.14	10.65	0	0
4	Chhattisgarh	0	0	0	0
5	Himachal Pradesh	147.91	59.8	60.30795	0
6	Jharkhand	0	0	0	0
7	Karnataka	0	0	0	0
8	Madhya Pradesh	0	0	0	0
9	Manipur	0	69.26	75.98	0
10	Meghalaya	22.22	57.07	100.4676	0
11	Mizoram	11.34	7.65	4.6615	0
12	Nagaland	20.46	35.99	40.894	0
13	Sikkim	9.13	9.33	9.705	0
14	Tripura	9	0	0	0
15	Uttarakhand	31.78	0	29.63	0
16	UT of J&K	62.176	96.68	0	0
17	UT of Ladakh	6.4	0.9	0	0
	Total	768.106	657.64	739.576	0
RRR of WBs schemes					
Sl No.	State	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	0	0	0	0
2	Bihar	11.82	0	8.6225	0
3	Gujarat	0	0	0	0
4	Madhya Pradesh	0	0	0	0
5	Manipur	24.26	0	0	0
6	Meghalaya	0	0	0	0
7	Odisha	0	34.54	0	0
8	Rajasthan	11.96	0	0	0
9	Tamil Nadu	16.75	1.25	17.42875	0
10	Telangana	0	0	0	0
11	Uttar Pradesh	0	0	0	0
	Total	64.79	35.79	26.0513	0

ANNEXURE-IV**ANNEXURES REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 592 ANSWERED IN RAJYA SABHA ON 12.12.2022 REGARDING “IMPLEMENTATION OF RAIN WATER CONSERVATION PROGRAMME”**

details of central assistance released during last three years and the current year under the watershed development component of pradhan mantri krishi sinchayee yajana (WDC-PMKSY)*

(Figures in ₹ crore)

Sl. No	State***	Central Assistance released			
		WDC-PMKSY		WDC-PMKSY 2.0	
		2019-20	2020-21	2021-22	2022-23 Upto 30.11.2022
1	Andhra Pradesh	144.39	43.89	45.7365	
2	Arunachal Pradesh	55.71	5.80	22.9816	35.04
3	Assam	49.03	169.26	16.4814	27.01
4	Bihar	88.37	0.00	112.9426	
5	Chhattisgarh	47.07	0.00	23.0123	40.285
6	Gujarat	77.93	0.00	25.7927	
7	Goa	-	-	2.0984	
8	Haryana	7.13	13.68	3.0222	
9	Himachal Pradesh	66.87	0.00	8.505	6.43
10	UT of Jammu & Kashmir**	0.00	91.21	11.8699	
11	UT of Ladakh	-	6.147	0	
12	Jharkhand	36.77	41.915	27.2774	
13	Karnataka	21.76	6.162	119.8348	48.48
14	Kerala	48.77	0.00	13.2471	
15	Madhya Pradesh	221.28	84.90	75.0302	172.62
16	Maharashtra	103.00	0.00	50.0836	
17	Manipur	1.46	0.00	9.2436	
18	Meghalaya	1.19	0.00	60.7999	
19	Mizoram	22.27	0.00	7.0245	10.71
20	Nagaland	137.55	3.531	13.625	6.44
21	Odisha	83.11	1.75	123.1806	
22	Punjab	0.00	0.00	3.031	
23	Rajasthan	119.43	449.896	282.5638	
24	Sikkim	2.13	0.00	3.15	
25	Tamil Nadu	0.00	0.00	10.7523	21.42
26	Telangana	33.50	60.34	27.6021	
27	Tripura	10.75	11.74	20.30	
28	Uttarakhand	0.00	0.00	11.0614	
29	Uttar Pradesh	0.00	0.00	21.7767	
30	West Bengal	92.87	0.00	13.1475	
	Total	1472.33	990.2209	1165.1741	372.24

*No proposal received from State under WDC-PMKSY 1.0.

**Jammu & Kashmir and Ladakh have been created as UTs during 2020-21.

*** The programme was not implemented in UT of Puducherry.

ANNEXURES REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 592 ANSWERED IN RAJYA SABHA ON 12.12.2022 REGARDING “IMPLEMENTATION OF RAIN WATER CONSERVATION PROGRAMME”**state-wise details of financial assistance released under the jal shakti abhiyan:catch the rain (JSA:CTR) 2021 and JSA:CTR-2022 campaigns**

(Figures in ₹ Lakh)

Sr. No	State/ UT	FY 2021-22	FY 2022-23
1	Andaman and Nicobar Island (UT)	2	0
2	Andhra Pradesh	13	13
3	Arunachal Pradesh	11	1
4	Assam	19	0
5	Bihar	26	5
6	Chandigarh	1	0
7	Chattisgarh	8	9
8	Dadra & Nagar Haveli	2	0
9	Delhi	7	1
10	Goa	1	1
11	Gujarat	15	37
12	Haryana	22	22
13	Himachal Pradesh	6	5
14	Jammu and Kashmir	18	1
15	Jharkhand	10	4
16	Karnataka	2	28
17	Kerala	10	3
18	Leh and Ladakh	2	0
19	Lakshadweep	0	1
20	Madhya Pradesh	44	2
21	Maharashtra	2	21
22	Manipur	12	6
23	Meghalaya	8	1
24	Mizoram	8	1
25	Nagaland	5	5
26	Odisha	10	11
27	Puducherry	0	2
28	Punjab	6	8
29	Rajasthan	24	38
30	Sikkim	4	0
31	Tamilnadu	34	31
32	Telangana	32	4
33	Tripura	8	0
34	Uttar Pradesh	44	22
35	Uttarakhand	13	0
36	West Bengal	2	0
	TOTAL	431	283

Note: No financial assistance was released under the campaign in the financial year 2019-20 and 2020-21.

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Jal Jeevan Mission: Central fund allocated, drawn by the State and reported utilization in 2019-20

(Figures in ₹ crore)

S. No.	State/UT	Central Share					Expenditure under State share
		Opening Balance	Fund allocated	Fund drawn by the State	Available fund	Reported utilization	
1.	A&N Islands	0.00	1.78	0.50	0.50	NR	NR
2.	Andhra Pradesh	25.74	372.64	372.64	398.38	121.62	54.80
3.	Arunachal Pradesh	6.22	132.55	177.47	183.69	126.14	13.35
4.	Assam	359.35	694.95	442.36	801.71	358.87	29.01
5.	Bihar	313.16	787.31	417.35	730.51	473.33	150.34
6.	Chhattisgarh	31.58	208.04	65.82	97.40	39.23	37.55
7.	Goa	0.00	7.57	3.08	3.08	3.08	6.17
8.	Gujarat	0.00	390.31	390.31	390.31	384.61	394.74
9.	Haryana	10.13	149.95	149.95	160.08	69.29	73.80
10.	Himachal Pradesh	0.00	148.67	205.83	205.83	197.87	15.46
11.	Jammu & Kashmir	27.14	322.03	322.03	349.17	200.25	24.01
12.	Jharkhand	75.79	267.69	291.19	366.98	114.58	119.71
13.	Karnataka	26.61	546.06	546.06	572.67	492.24	297.87
14.	Kerala	2.58	248.76	101.29	103.87	62.69	57.23
15.	Ladakh	8.10	166.65	67.86	75.96	NR	0.65
16.	Madhya Pradesh	1.26	571.60	571.60	572.86	326.65	288.75
17.	Maharashtra	248.12	847.97	345.28	593.40	308.04	428.14
18.	Manipur	0.00	67.69	91.17	91.17	28.20	6.60
19.	Meghalaya	0.80	86.02	43.01	43.81	26.35	0.77
20.	Mizoram	0.14	39.87	68.05	68.19	37.41	1.81
21.	Nagaland	0.00	56.49	56.49	56.49	23.54	4.67
22.	Odisha	0.78	364.74	364.74	365.52	275.02	255.02
23.	Puducherry	1.27	2.50	ND	1.27	0.97	NR
24.	Punjab	102.91	227.46	227.46	330.37	73.27	78.20
25.	Rajasthan	313.67	1,301.71	1,301.71	1,615.38	620.31	698.54
26.	Sikkim	0.84	15.41	26.15	26.99	14.71	1.48
27.	Tamil Nadu	1.49	373.87	373.10	374.59	114.58	99.14
28.	Telangana	4.48	259.14	105.52	110.00	88.33	74.46
29.	Tripura	48.94	107.64	145.37	194.31	59.45	6.46
30.	Uttar Pradesh	58.33	1,206.28	1,513.14	1,571.47	639.32	380.10
31.	Uttarakhand	6.12	170.53	170.53	176.65	110.04	23.02
32.	West Bengal	760.82	995.33	994.75	1,755.57	609.00	445.03

Source: JJM-IMIS

ND: Not Drawn

NR: Not Reported

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Jal Jeevan Mission: Central fund allocated, drawn by the State and reported utilization in 2020-21

(Figures in ₹ crore)

S. No.	State/UT	Central Share					Expenditure under State share
		Opening Balance	Fund allocated	Fund drawn by the State	Available fund	Reported utilization	
1.	A & N Islands	0.50	2.93	1.46	1.96	1.45	NR
2.	Andhra Pradesh	276.76	790.48	297.62	574.38	427.73	180.97
3.	Arunachal Pradesh	57.56	254.85	344.85	402.41	392.43	32.05
4.	Assam	452.45	1,608.51	551.77	1,004.22	880.44	90.02
5.	Bihar	257.18	1,839.16	353.60	610.78	551.82	374.42
6.	Chhattisgarh	58.17	445.52	334.14	392.31	223.80	221.10
7.	Goa	0.00	12.41	6.20	6.20	2.99	13.49
8.	Gujarat	5.70	883.08	983.08	988.78	838.50	883.43
9.	Haryana	90.80	289.52	72.38	163.18	130.94	120.17
10.	Himachal Pradesh	7.95	326.20	547.48	555.43	329.01	42.25
11.	Jammu & Kashmir	148.92	681.77	53.72	202.64	88.69	5.17
12.	Jharkhand	268.39	572.24	143.06	411.45	286.62	177.73
13.	Karnataka	80.42	1,189.40	446.36	526.78	349.62	416.38
14.	Kerala	41.18	404.24	303.18	344.36	304.29	311.25
15.	Ladakh	75.96	352.09	ND	75.96	9.43	NR
16.	Madhya Pradesh	246.21	1,280.13	960.09	1,206.30	1,014.70	875.99
17.	Maharashtra	285.35	1,828.92	457.23	742.58	473.59	324.16
18.	Manipur	62.96	131.80	141.80	204.76	189.14	18.52
19.	Meghalaya	17.46	174.92	184.92	202.48	188.30	20.44
20.	Mizoram	30.77	79.30	104.30	135.07	107.90	10.13
21.	Nagaland	34.90	114.09	85.57	120.47	91.95	10.00
22.	Odisha	90.50	812.15	609.11	699.61	688.69	673.00
23.	Puducherry	0.30	4.64	1.06	1.38	0.20	1.00
24.	Punjab	257.10	362.79	ND	257.10	146.74	104.95
25.	Rajasthan	995.07	2,522.03	630.51	1,625.58	762.04	789.05
26.	Sikkim	12.30	31.36	39.36	51.66	43.43	3.75
27.	Tamil Nadu	264.09	921.99	690.36	954.45	576.97	399.57
28.	Telangana	31.10	412.19	82.71	116.32	61.17	133.98
29.	Tripura	136.46	156.61	117.46	256.52	195.00	22.26
30.	Uttar Pradesh	932.16	2,570.94	1,295.47	2,227.63	1,761.06	886.94
31.	Uttarakhand	66.60	362.58	271.93	338.53	227.32	20.02
32.	West Bengal	1,146.58	1,614.18	807.08	1,953.66	1,196.07	641.17

Source: JJM-IMIS

ND: Not Drawn

NR: Not Reported

ANNEXURES REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 592 ANSWERED IN RAJYA SABHA ON 12.12.2022 REGARDING "IMPLEMENTATION OF RAIN WATER CONSERVATION PROGRAMME"

Jal Jeevan Mission: Central fund allocated, drawn by the State and reported utilization in 2021-22

(Figures in ₹ crore)

S.No.	State/UT	Central Share					Expenditure under State share
		Opening Balance	Fund allocated	Fund drawn by the State	Available fund	Reported utilization	
1.	A&N Islands	0.52	8.26	2.06	2.58	1.05	NR
2.	Andhra Pradesh	146.65	3,182.88	791.06	937.71	234.76	235.39
3.	Arunachal	9.98	1,013.53	1,555.53	1,565.51	1,113.37	106.62
4.	Assam	123.78	5,601.16	4,200.87	4,324.65	2,505.44	312.89
5.	Bihar	58.95	6,608.25	ND	58.95	4.00	340.45
6.	Chhattisgarh	168.52	1,908.96	477.24	645.76	498.69	488.63
7.	Goa	3.21	45.53	22.77	25.98	14.03	17.98
8.	Gujarat	150.28	3,410.61	2,557.96	2,708.24	2,124.85	2,226.25
9.	Haryana	32.24	1,119.95	559.98	592.22	434.77	284.19
10.	Himachal	226.42	1,262.78	2,012.78	2,239.20	1,420.94	146.73
11.	Jammu &	113.96	2,747.17	604.18	718.14	112.43	8.31
12.	Jharkhand	124.83	2,479.88	512.22	637.05	437.21	510.99
13.	Karnataka	177.16	5,008.80	2,504.40	2,681.56	1,418.68	1,557.92
14.	Kerala	40.07	1,804.59	1,353.44	1,393.51	957.44	1,059.57
15.	Ladakh	66.52	1,429.96	340.68	407.20	124.26	NR
16.	Madhya Pradesh	191.61	5,116.79	3,837.59	4,029.20	2,262.78	2,479.33
17.	Maharashtra	268.99	7,064.41	1,666.64	1,935.63	381.65	477.98
18.	Manipur	15.62	481.19	601.19	616.81	474.78	52.80
19.	Meghalaya	14.18	678.39	1,078.39	1,092.57	672.05	76.55
20.	Mizoram	27.17	303.89	303.89	331.06	250.98	32.31
21.	Nagaland	28.52	444.81	333.61	362.13	345.14	27.88
22.	Odisha	10.93	3,323.42	2,492.56	2,503.49	1,306.20	1,289.72
23.	Puducherry	1.18	30.22	7.47	8.66	2.32	0.10
24.	Punjab	110.36	1,656.39	402.24	512.60	247.83	175.81
25.	Rajasthan	863.53	10,180.50	2,345.08	3,208.61	1,920.16	1,664.02
26.	Sikkim	8.23	124.79	194.79	203.02	90.12	11.57
27.	Tamil Nadu	377.48	3,691.21	614.35	991.83	460.17	496.23
28.	Telangana	55.15	1,653.09	ND	55.15	17.70	68.88
29.	Tripura	61.51	614.09	714.09	775.60	599.82	65.13
30.	Uttar Pradesh	466.56	10,870.50	5,435.25	5,901.81	2,930.07	3,525.40
31.	Uttarakhand	111.22	1,443.80	1,082.85	1,194.07	603.41	67.40
32.	West Bengal	757.58	6,998.97	1,404.61	2,162.19	1,547.52	725.77

Source: JJM-IMIS

ND: Not Drawn NR: Not Reported

ANNEXURES REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 592 ANSWERED IN RAJYA SABHA ON 12.12.2022 REGARDING "IMPLEMENTATION OF RAIN WATER CONSERVATION PROGRAMME"

Jal Jeevan Mission: Central fund allocated, drawn by the State and reported utilization in 2022-23 (as on 09.12.2022)

(Figures in ₹ crore)

S. No.	State/ UT	Central share					Expenditure under State share
		Opening Balance	Fund allocated	Fund drawn by the State	Available fund	Reported utilization	
1	A & N Islands	1.53	9.15	ND	1.53	0.6	NR
2	Andhra Pr.	702.95	3,458.20	ND	702.95	300.87	91.53
3	Arunachal Pr.	451.21	1,116.35	279.09	730.3	433.53	52.94
4	Assam	1,819.21	6,117.61	1,529.40	3348.61	2,187.55	233.28
5	Bihar	54.95	4,766.90	ND	54.95	NR	26.62
6	Chhattisgarh	147.06	2,223.98	1,111.99	1259.05	784.75	776.27
7	Goa	11.95	49.98	ND	11.95	11.04	11.84
8	Gujarat	583.39	3,590.16	1,795.08	2378.47	1,993.31	2,099.47
9	Haryana	157.47	1,157.44	115.75	273.22	232.1	255.65
10	Himachal Pr.	818.27	1,344.94	672.47	1490.74	1,107.27	111.54
11	J & K	605.71	3,039.11	ND	605.71	299.01	31.5
12	Jharkhand	199.83	2,825.52	706.38	906.21	588.37	670.56
13	Karnataka	1,263.00	5,451.85	1,362.96	2625.96	996.68	1,070.98
14	Kerala	436.08	2,206.54	1,103.27	1539.35	835.95	833.95
15	Lakshadweep	0	36.99	ND	0	NR	NR
16	Ladakh	282.94	1,555.77	ND	282.94	167.03	NR
17	Madhya Pr.	1,766.42	5,641.02	1,410.25	3176.67	1,818.20	1,813.53
18	Maharashtra	1,557.65	7,831.25	ND	1557.65	768.43	789.54
19	Manipur	142.03	512.05	128.01	270.04	182.49	21.01
20	Meghalaya	420.52	747.76	373.88	794.4	674.59	76
21	Mizoram	80.08	333.91	166.96	247.04	181.56	24.55
22	Nagaland	17	484.28	363.21	380.21	259.13	39.26
23	Odisha	1,197.29	3,608.62	866.57	2063.86	917.45	897.49
24	Puducherry	6.34	17.83	ND	6.34	0.15	0.06
25	Punjab	264.78	2,403.46	ND	264.78	184.09	93.15
26	Rajasthan	1,288.46	13,328.60	2,749.65	4038.11	2,281.77	1,222.61
27	Sikkim	112.9	136.17	34.04	146.94	118.27	11.24
28	Tamil Nadu	534.29	4,015.00	ND	534.29	210.21	266.03
29	Telangana	37.44	1,657.56	ND	37.44	11.38	13.52
30	Tripura	175.78	666.97	333.48	509.26	475.66	50.32
31	Uttar Pr.	2,971.74	12,662.05	6,331.02	9302.76	5,094.04	4,415.85
32	Uttarakhand	596.09	1,612.50	304.62	900.71	636.24	70.27
33	West Bengal	614.67	6,180.25	1,036.47	1651.14	912.29	1,357.62

Source: JJM-IMIS

ND: Not Drawn

NR: Not Reported

ANNEXURES REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 592 ANSWERED IN RAJYA SABHA ON 12.12.2022 REGARDING “IMPLEMENTATION OF RAIN WATER CONSERVATION PROGRAMME”

Details of the Central assistance given to States/UTs for project implementation in the last three financial years and current financial year under Atal Mission for Rejuvenation and Urban Transformation (AMRUT)

(Figures in ₹ crore)

S.No.	Name of States/UTs	2019-20	2020-21	2021-22	2022-23	Total
1	Andaman and Nicobar	4.32	0.00	4.32	0.00	8.64
2	Andhra Pradesh	246.69	0.00	0.00	0.00	246.69
3	Arunachal Pradesh	17.63	0.00	56.44	0.00	74.07
4	Assam	0.00	0.00	179.64	0.00	179.64
5	Bihar	0.00	685.93	0.00	0.00	685.93
6	Chandigarh	26.31	0.00	0.00	0.00	26.31
7	Chhattisgarh	145.67	415.55	0.00	0.00	561.22
8	Dadra & Nagar Haveli	4.27	0.00	4.16	0.00	8.43
9	Daman & Diu	0.00	0.00	0.00	0.00	0.00
10	Delhi	151.54	0.00	206.20	0.00	357.74
11	Goa	0.00	0.00	0.00	0.00	0.00
12	Gujarat	1,074.58	0.00	73.61	0.00	1,148.19
13	Haryana	289.71	147.18	147.18	0.00	584.06
14	Himachal Pradesh	60.22	56.73	66.71	0.00	183.66
15	Jammu & Kashmir	116.95	0.00	95.64	0.00	212.59
16	Ladakh	37.40	0.00	0.00	0.00	37.40
17	Jharkhand	135.22	109.62	109.62	0.00	354.46
18	Karnataka	710.54	280.50	125.93	0.00	1,116.97
19	Kerala	194.74	399.25	119.62	0.00	713.61
20	Lakshadweep	1.10	0.00	0.41	0.00	1.51
21	Madhya Pradesh	925.00	0.00	100.76	0.00	1,025.76
22	Maharashtra	0.00	1,243.71	330.00	0.00	1,573.71
23	Manipur	0.00	66.06	0.00	0.00	66.06
24	Meghalaya	0.00	0.00	22.69	0.00	22.69
25	Mizoram	0.00	45.27	0.00	0.00	45.27
26	Nagaland	12.03	0.00	43.52	0.00	55.55
27	Odisha	312.83	0.00	0.00	0.00	312.83
28	Puducherry	12.72	9.19	9.19	0.00	31.11
29	Punjab	0.00	121.44	623.57	0.00	745.00
30	Rajasthan	143.91	586.54	0.00	0.00	730.45
31	Sikkim	5.29	0.00	18.55	0.00	23.84
32	Tamil Nadu	377.16	278.84	1,454.55	0.00	2,110.55
33	Telangana	178.82	350.70	0.00	0.00	529.52
34	Tripura	0.00	26.21	79.58	0.00	105.79
35	Uttar Pradesh	226.03	964.37	1,418.72	0.00	2,609.12
36	Uttarakhand	122.01	113.39	147.02	0.00	382.43
37	West Bengal	153.30	245.82	675.26	0.00	1,074.38
Sub - Total		5,685.99	6,146.31	6,112.89	0.00	17,945.20

ANNEXURES REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 592 ANSWERED IN RAJYA SABHA ON 12.12.2022 REGARDING “IMPLEMETATION OF RAIN WATER CONSERVATION PROGRAMME”

Details of the Central Assistance (CA) given to States/UTs against approved State Water Action Plan-1 (SWAP-1)SWAP & Special State Water Action Plan (SSWAP) under AMRUT 2.0*

(Figures in ₹ crore)

S.No.	Name of States/UTs	CA released in FY 2021-22	CA released in Current year 2022-23	Grand Total
1	Assam		56.652	56.652
2	Chhattisgarh		148.4	148.4
3	Gujarat		311.59	311.59
4	Jharkhand	98.227		98.227
5	Madhya Pradesh	130.0775	12.7	142.7775
6	Maharashtra		36.16	36.16
7	Meghalaya		21.69	21.69
8	Odisha	127.472		127.472
9	Tamil Nadu		398.13	398.13
10	Telangana	100		100
11	Uttar Pradesh		521.414	521.414
Grand Total		455.7765	1506.736	1962.5125

*Note: AMRUT 2.0 was launched on 01.10.2021.
